

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 723.  
TO BE ANSWERED ON WEDNESDAY, THE 07<sup>TH</sup> FEBRUARY, 2024.**

**INCUBATORS FOR STARTUPS**

**723. SHRI VISHNU DAYAL RAM:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the details about the Government's effort to set up incubators for startups and industry partnerships to promote entrepreneurship under the Start-up India scheme since its inception;
- (b) the details about the targets of the said programmes and major achievements;
- (c) the number of such incubators run by the Government, State/UT-wise including Jharkhand; and
- (d) the details of the innovative business ideas that received funding through the said programmes?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

**(a) & (b):** Startup India is an initiative and not a scheme. The Government with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging investments in the startup ecosystem of the country launched the Startup India initiative on 16th January 2016 with the unveiling of Startup India Action Plan.

The Startup India Action Plan comprises of 19 action items spanning across areas such as "Simplification and handholding", "Funding support and incentives" and "Industry-academia partnership and incubation". For promoting development and growth of incubation landscape and industry partnerships for startups, various programs are implemented by the Government under the Startup India initiative. Details of such programs implemented by the Government are placed as **Annexure-I**.

Sustained efforts by the Government have led to an increase in the number of Department for Promotion of Industry and Internal Trade (DPIIT) recognised startups to 1,17,254 as on 31st December 2023. These recognised startups are reported to have created over 12.42 lakh direct jobs.

**(c) & (d):** Under the Startup India initiative, the Government is implementing the Startup India Seed Fund Scheme (SISFS) which has been established to provide financial assistance to seed stage startups through eligible incubators. SISFS is approved for the period of 4 years starting from 2021-22 with a corpus of Rs. 945 crores. The Experts Advisory Committee (EAC), under SISFS, evaluates and selects incubators for allocation of funds under the Scheme. The approved incubators select startups in accordance with the guidelines of the Scheme.

198 incubators have been selected by the EAC under SISFS as on 31<sup>st</sup> December 2023. The State/Union Territory (UT)-wise details of the incubators approved under SISFS, including for the State of Jharkhand, are placed as **Annexure-II**.

The approved incubators under SISFS have shortlisted 1,740 startups for a total approved sum of Rs. 306.43 crore as on 31<sup>st</sup> December 2023.

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## ANNEXURE-I

### ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 723 FOR ANSWER ON 07.02.2024.

The details of various programs undertaken by the Government for development and growth of incubation landscape and industry partnerships for startups under the Startup India initiative across the country are as under:

1. **Startup India Action Plan:** An Action Plan for Startup India was unveiled on 16th January 2016. The Action Plan comprises of 19 action items spanning across areas such as “Simplification and handholding”, “Funding support and incentives” and “Industry-academia partnership and incubation”. The Action Plan laid the foundation of Government support, schemes and incentives envisaged to create a vibrant startup ecosystem in the country.
2. **Startup India: The Way Ahead:** Startup India: The Way Ahead at 5 years celebration of Startup India was unveiled on 16th January 2021 which includes actionable plans for promotion of ease of doing business for startups, greater role of technology in executing various reforms, building capacities of stakeholders and enabling a digital Aatmanirbhar Bharat.
3. **Startup India Seed Fund Scheme (SISFS):** Easy availability of capital is essential for entrepreneurs at the early stages of growth of an enterprise. The capital required at this stage often presents a make-or-break situation for startups with good business ideas. The Scheme aims to provide financial assistance to startups for proof of concept, prototype development, product trials, market entry and commercialization. Rs. 945 crore has been sanctioned under the SISFS Scheme for period of 4 years starting from 2021-22.
4. **Fund of Funds for Startups (FFS) Scheme:** The Government has established FFS with corpus of Rs. 10,000 crore, to meet the funding needs of startups. DPIIT is the monitoring agency and Small Industries Development Bank of India (SIDBI) is the operating agency for FFS. The total corpus of Rs. 10,000 crore is envisaged to be provided over the 14th and 15th Finance Commission cycles based on progress of the scheme and availability of funds. It has not only made capital available for startups at early stage, seed stage and growth stage but also played a catalytic role in terms of facilitating raising of domestic capital, reducing dependence on foreign capital and encouraging home grown and new venture capital funds.
5. **Credit Guarantee Scheme for Startups (CGSS):** The Government has established the Credit Guarantee Scheme for Startups for providing credit guarantees to loans extended to DPIIT recognized startups by Scheduled Commercial Banks, Non-Banking Financial Companies (NBFCs) and Venture Debt Funds (VDFs) under SEBI registered Alternative Investment Funds. CGSS is

aimed at providing credit guarantee up to a specified limit against loans extended by Member Institutions (MIs) to finance eligible borrowers viz. DPIIT recognised startups.

6. **Regulatory Reforms:** Over 55 regulatory reforms have been undertaken by the Government since 2016 to enhance ease of doing business, ease of raising capital and reduce compliance burden for the startup ecosystem.
7. **Ease of Procurement:** To enable ease of procurement, Central Ministries/ Departments are directed to relax conditions of prior turnover and prior experience in public procurement for all DPIIT recognised startups subject to meeting quality and technical specifications. Further, Government e-Marketplace (GeM) also facilitates and promotes procurement of products and services by the Government from startups.
8. **Support for Intellectual Property Protection:** Startups are eligible for fast-tracked patent application examination and disposal. The Government launched Start-ups Intellectual Property Protection (SIPP) which facilitates the startups to file applications for patents, designs and trademarks through registered facilitators in appropriate IP offices by paying only the statutory fees. Facilitators under this Scheme are responsible for providing general advisory on different IPRs, and information on protecting and promoting IPRs in other countries. The Government bears the entire fees of the facilitators for any number of patents, trademark or designs, and startups only bear the cost of the statutory fees payable. Startups are provided with an 80% rebate in filing of patents and 50% rebate in filling of trademark vis-a-vis other companies.
9. **Startup India Hub:** The Government launched a Startup India Online Hub on 19th June 2017 which is one of its kind online platform for all stakeholders of the entrepreneurial ecosystem in India to discover, connect and engage with each other. The Online Hub hosts Startups, Investors, Funds, Mentors, Academic Institutions, Incubators, Accelerators, Corporates, Government Bodies and more.
10. **International Market Access to Indian Startups:** One of the key objectives under the Startup India initiative is to help connect Indian startup ecosystem to global startup ecosystems through various engagement models. This has been done through international Government to Government partnerships, participation in international forums and hosting of global events. Startup India has launched bridges with about 20 countries that provides a soft-landing platform for startups from the partner nations and aid in promoting cross collaboration.
11. **Startup India Showcase:** Startup India Showcase is an online discovery platform for the most promising startups of the country chosen through various programs for startups exhibited in a form of virtual profiles. The startups showcased on the platform have distinctly emerged as the best in their fields. These innovations span across various cutting-edge sectors such as Fintech, EnterpriseTech, Social Impact, HealthTech, EdTech, among others. These startups are solving critical

problems and have shown exceptional innovation in their respective sectors. Ecosystem stakeholders have nurtured and supported these startups, thereby validating their presence on this platform.

12. **National Startup Advisory Council:** The Government in January 2020 notified constitution of the National Startup Advisory Council to advise the Government on measures needed to build a strong ecosystem for nurturing innovation and startups in the country to drive sustainable economic growth and generate large scale employment opportunities. Besides the ex-officio members, the council has a number of non-official members, representing various stakeholders from the startup ecosystem.
13. **National Startup Awards (NSA):** National Startup Awards is an initiative to recognize and reward outstanding startups and ecosystem enablers that are building innovative products or solutions and scalable enterprises, with high potential of employment generation or wealth creation, demonstrating measurable social impact. Handholding support is provided to all the finalists across various tracks viz. Investor Connect, Mentorship, Corporate Connect, Government Connect, International Market Access, Regulatory Support, Startup Champions on Doordarshan and Startup India Showcase, etc.
14. **States' Startup Ranking Framework (SRF):** States' Startup Ranking Framework is a unique initiative to harness strength of competitive federalism and create a flourishing startup ecosystem in the country. The major objectives of the ranking exercise are facilitating states to identify, learn and replace good practices, highlighting the policy intervention by states for promoting startup ecosystem and fostering competitiveness among states.
15. **Startup Champions on Doordarshan:** Startup Champions program on Doordarshan is a one-hour weekly program covering stories of award winning/ nationally recognised startups. It is telecasted in both Hindi and English across Doordarshan network channels.
16. **Startup India Innovation Week:** The Government organises Startup India Innovation week around the National Startup Day i.e., 16th January, with the primary goal was to bring together the country's key startups, entrepreneurs, investors, incubators, funding entities, banks, policymakers, and other national/international stakeholders to celebrate entrepreneurship and promote innovation.
17. **The Startup India Investor Connect Portal** has been co-developed under the Startup India Initiative with SIDBI, serving as an intermediary platform that links startups and investors in order to help entrepreneurs from various industries, functions, stages, regions, and backgrounds in mobilizing capital. The portal has been built with the aim to enable in particular; early-stage startups located anywhere in the country to showcase themselves to leading investors/ venture capital funds.

18. **National Mentorship Portal (MAARG):** In order to facilitate accessibility to mentorship for startups in every part of the country, the Mentorship, Advisory, Assistance, Resilience, and Growth (MAARG) program has been developed and launched under the Startup India Initiative.

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**ANNEXURE-II****ANNEXURE REFERRED TO IN REPLY TO PARTS (c) and (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 723 FOR ANSWER ON 07.02.2024.**

The State/Union Territory (UT)-wise details of the incubators approved under SISFS, including for the State of Jharkhand, are as under:

<b>S. No.</b>	<b>State/UT</b>	<b>Number of Incubators</b>
1	Andhra Pradesh	6
2	Assam	2
3	Bihar	4
4	Chhattisgarh	2
5	Delhi	11
6	Goa	4
7	Gujarat	20
8	Haryana	5
9	Himachal Pradesh	3
10	Jammu & Kashmir	1
11	Jharkhand	1
12	Karnataka	19
13	Kerala	5
14	Madhya Pradesh	6
15	Maharashtra	28
16	Mizoram	2
17	Nagaland	2
18	Odisha	10
19	Puducherry	2
20	Punjab	9
21	Rajasthan	11
22	Sikkim	1
23	Tamil Nadu	20
24	Telangana	11
25	Uttar Pradesh	10
26	Uttarakhand	2
27	West Bengal	1
	<b>Total</b>	<b>198</b>

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